LOK SABHA DEBATES

LOK SABHA

Friday, May 21, 1976/Vaisakha 31, 1898 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE REVIEW AND ANNUAL REPORT OF HINDUSTAN CAELES LTD., FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA)': Sir, on behalf of Shri Pai, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—

- Review by the Government on the working of the Hindustan Cables Limited, for the year 1974-75.
- (2) Annual Report of the Hindustan Cables Limited, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thoreon.

[Placed in Library. See No. LT-10889/76].

NOTIFICATIONS UNDER TAMIL NADU WAREHOUSES ACT AND BOMBAY TEN-ANCY AND AGRICULTURAL LANDS ACT AND A STATEMENT.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Sir, on behalf of Shri Annasaheb Shinde, I beg to lay on the Table--925 LS-1.

- (1) A copy of Notification No. G.O. Ms. No. 335 (Hindi and English versions) published in Tamil Nadu Government Gazette dated the 7th January, 1978 containing revised storage charges for certain commodities, under sub-section (4) of section 27 of the Tamil Nadu Warehouses Act, read with clause 1951 (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the Fresident in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-1088/76].
- (2) (1) A copy of the Bombay Tenancy and Agricultural Lands (Gujarat First Amend_ ment) Rules, 1976, published in Notification No. GHM/76/ 75/M/TNC/1075/134879-J in Gujarat Government Gazette dated the 25th March, 1976 under sub-section (4) of section 82 of the Bombay Tenancy and Agricultural Lands Act. 1948 read with clause (c) (iii) of the Proclamation dated the 12th March, 1976 issued by the President in relation to the State of Gujarat, together with an explanatory note.

(ii) A statement showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-10889/76].

CODE OF CRIMINAL PROCEDURE (GUJA-RAT AMENDMENT) ACT

SHRI F. H. MOHSIN: I beg to lay on the Table a copy of the Code of Criminal Procedure (Gujarat Amendment) Act, 1976 (Hindi and English

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[Shri F. H. Mohsin]

versions) (President's Act No. 21 of 1976) published in Gazette of India dated the 7th May, 1976, under sitssection (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976, [Placed in Libra-78. See No. LT-10890/76].

NOTIFICATIONS UNDER TAMEL NADU MOTOR VEHICLES TAXATION ACT READ WITH PRESIDENT'S PROCLAMATION.

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English vergions) under sub-section (2) of section 25 of the Tamil Nadu Motor Vehicles Taxation Act, 1974 read with clauge (c) (iv) of the Proclamation dated the Sist January, 1976 isgued by the Pregident in relation to the State of Tamil Nadu:--

- (i) G.O. Ms. No. 1356 published in Tamil Nadu Government Gazette dated the 13th August, 1975.
- (ii) G.O. Ms. No. 1375 published in Tamil Nadu Government Gazette dated the 20th August 1975.
- (iii) G.O. M_S. No. 1378 published in Tamil Nudu Government Gazette dated the 20th August, 1975.
- (iv) G.O.R. No. 2686 published in Tamil Nadu Government Gazette dated the 3rd September, 1975.
- (v) G.O.R. No. 2782 published in Tamil Nadu Government Gazette dated the 17th September, 1975.
- (vi) G.O. Ms. No. 1890 published in Tamil Nadu Government Gazette dated the 12th November, 1975.
- (vii) G.O. Ms. No. 1904 published in Tamil Nadu Government

Gazette dated the 12th November, 1975.

- (wii) G.Q. Ms. No. 1988 published in Tamil Nadu Government Gazette dated the 3rd December, 1975.
 - (ix) G.O. Ms. No. 2137 published in Tamil Nadu Government Gazette dated the 17th December, 1975, making certain amendments to the Tamil Nadu Motor Vehicles Taxation Rules, 1974.
 - (x) G. O. Ms. No. 7 published in Tamil Nadu Government Gazette dated the 21st January, 1976.
 - (xi) G.O. Mg. No. 335 published in Tamil Nadu Government Gazette dated the 3rd March, 1976 making certain amendments to the Tamil Nadu Motor Vehicles Taxation Rules, 1974.

[Placed in Library. See No. LT-10891/76].

11.03 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

MINUTES

SHRI G. G. SWELL (Autonomous Districts): I beg to lay on the Table Minutes of the Sixty-third to Sixtyeighth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

11.04 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMALAH) With your permission,